

**Title:** Regarding import of wheat.

SHRI MADHAVRAO SCINDIA (GUNA): Sir, I have to raise an important issue on the import of wheat. Why was wheat imported recklessly into the country all these months and why is this delay in levying import duty when our godowns are full and when our farmers are suffering because of it?... (Interruptions)

SHRI MOHAN S. DELKAR (DADRA AND NAGAR HAVELI): Sir, I have given notice for a privilege motion. I am an independent Member and you are my custodian. I want the support of the House also in this regard.... (Interruptions)

MR. SPEAKER: Please understand the procedure first.

... (Interruptions)

**श्री मोहन एस. देलकर : अध्यक्ष महोदय, पुलिस के एक आफिसर ने मेरे खिलाफ डैरोगेटरी रिमार्कस दिये हैं,**

... (व्यवधान)

... मेरे साथ इनजस्टिस किया गया है, एक एम. पी. के खिलाफ ऐसा किया गया है, मैं किससे कहूँ?

... (Interruptions)

MR. SPEAKER: This will not go into the record.

(Interruptions)\*

**अध्यक्ष महोदय : यह प्रोसीजर नहीं है।**

Please understand.

**प्रोब्लेम मोशन देने के लिये एक प्रोसीजर है।**

... (Interruptions)

MR. SPEAKER: Hon. Member, please go to your seat.

... (Interruptions)

MR. SPEAKER: Please take your seat. This is too much.

... (Interruptions)

MR. SPEAKER: Hon. Member, this is not the way. Please take your seat.

... (Interruptions)

MR. SPEAKER: This will not go on record.

(Interruptions) \*

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\* Not Recorded

MR. SPEAKER: Shri Delkar, please understand the procedure first. Nothing can be raised in the House without following the procedure.

... (Interruptions)

MR. SPEAKER: Shri Delkar, this is not the way. Please take your seat.

... (Interruptions)

MR. SPEAKER: I appeal to the leaders to tell the hon. Member to take his seat.

... (Interruptions)

MR. SPEAKER: This is not going on record.

(Interruptions) \*

MR. SPEAKER: Hon. Member, this is not the way to raise it. Please take your seat.

... (Interruptions)

MR. SPEAKER: Please take your seat. Otherwise I will take action against you.

... (Interruptions)

MR. SPEAKER: There is a procedure to be followed. How can you raise it without following the procedure?

... (Interruptions)

MR. SPEAKER: Even though it is a serious matter, there is a procedure to raise it. You must know the procedure. I know that you have given a notice. It is under my consideration. Before you raise the matter in the House, you must take permission from the Chair. How can you speak without my permission?

... (Interruptions)

MR. SPEAKER: It is under my consideration. Please take your seat.

SHRI MADHAVRAO SCINDIA : Mr. Speaker, Sir, I would like to draw your attention to a very serious matter. The reckless import of wheat from the month of May right upto September has caused very serious suspicions on the motives of the Government.

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\* Not Recorded.

MR. SPEAKER: Shri Scindia, please hear me. Yesterday, there was an agreement that immediately after the Question Hour today, the hon. Finance Minister will reply to the debate on the Insurance Regulatory and Development Authority Bill. Yesterday, the House also sat upto 8.30 p.m. to complete the debate.

SHRI MADHAVRAO SCINDIA : Then, I will raise it after his reply.

MR. SPEAKER: All right. Now, the Finance Minister will reply.

... (Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Mr. Speaker, Sir, I should be given a chance to speak. (Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, you can ask clarifications from the Minister.

... (Interruptions)

SHRI P.C. THOMAS (MUVATTUPUZHA): Mr. Speaker, Sir, I would like to draw your attention that very serious and gruesome murders have been taking place in Kerala. (Interruptions)

MR. SPEAKER: Shri Thomas, please take your seat.

SHRI P.C. THOMAS : Sir, it is a case of workers of one political party murdering the workers of the other political party. So, I may be given an opportunity to raise this matter sometime later in the day.